IN THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

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CORAM: SHRI M.K. SHRAWAT MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2019

NAME OF THE PARTIES: Sikim Ferro Alloys Ltd.

v/s.

Akshata Mercantile Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. By order of the Bench, matter is adjourned to **27.03.2019**.

Sd/-M.K. SHRAWAT Member (Judicial)

27.02.2019 Pvs=